- features film of the year (in all languages combined)
- (ii) Indira Gandhi Award for Best first film of a Director
- (iii) Award for best films providing popular and wholesome entertainment
- (iv) Nargis Dutt Award for Best Feature Film on National Integration
- (v) Best Film on Family Welfare
- (vi) Best film on other social issues such as prohibition, women and child welfare, anti-dowry, drug abuse etc.
- (vii) President's Award of 'Rajat Kamal' for the Best Feature Film in an Indian language/Dialect
- (viii) Films which have won the 'Certificate of Merit' in the National Film Festivals
- (ix) Entry in the Indian Panorama and Mainstream Sections of any International Film Festival of India/ **Filmotsav**
- (x) State Government Award for the Best Feature Film
- (xi) State Government Award for Best Direction
- (xii) Films which have won any two State Government awards (other than those mentioned above)
- (xiii) Films which have celebrated Silver Jubilee (having run-continuously for 25 weeks) and carry 'U' certificate
- (xiv) Films which have won an award in any International Film Festival held abroad

## Statement-II

Details of regional language films telecast over national network of Doordarshan during the period from January, 1992 to 31st December, 1996

Language of films	Number of films telecast				
	1992	1993	1994	1995	1996
Assamese	05	04	04	03	04
Bengali	25	08	80	05	04
Gujrati	04	04	04	03	05
Kannada	06	05	05	04	04
Konkani	Nil	01	Nil	01	Nil
Malayalam	08	05	03	04	05
Manipuri	04	02	01	01	02
Marathi	05	05	03	04	03
Nepali	Nil	Nil	Nil	Nil	Nil
Oriya	05	06	04	04	02
Punjabi	05	06	01	02	01
Tamil	07	06	06	03	05
Telugu	07	03	05	06	02

## Opening of Letters

5367. SHRI MOHAN RAWALE: Will the Minister of COMMUNICATIONS be pleased to state :

- whether the attention of the Government have been drawn to the newsitems captioned "Big Brother IB is reading your foreign mail every day" and "IB's postal police violate every rule in the book" appeared in the 'Indian Express' dated March 20,21 1997 respectively;
  - if so, the facts and details thereof; (b)
  - (c) the reaction of the Government thereto;
- (d) whether the matter has since been taken up by him with the Ministry of Home Affairs; and
  - if so, the details and outcome thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) to (e) Yes, Sir. Depending on need, the operations relating to interception of mail are conducted by the Postal Rersearch Centres (PRCs) for detecting Postal irregularities. The PRCs were first established during 1954-55 at some selected places with the concurrence of the Min. of Communication and the Min. of Home Affairs, as special cells of the Complaints Organisation of the DGP&T. The PRC operations are restricted to certain specific categories of mail in a few selected centres. The interception of mail is primarily in the interest of public safety and tranguility under the provisions of Indian Post Office Act, 1898.

A review of the PRC operations for the period 1992 to 1996 shows recovery of foreign currency worth approximately Rs. 58 lakhs and Indian currency amounting to Rs. 6,64,500/-; 13058 cases of seizure of pornographic/seditious material and several cases of recovery of narcotics.

## Losses by IA

5368. SHRI V. PRADEEP DEV: Will the Minister of CIVIL AVIATION be pleased to state :

- the number of Pilots who left the services of Indian Airlines during the last three years upto January 31, 1997 and the number of them who rejoined it; and
- whether there still exists shortage of pilots in Indian Airlines and if so, the steps taken to fill the gap?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) 58 pilots left the services of Indian Airlines during the last three years upto 31st January, 1997. Out of these, 13 pilots have since rejoined the airline.

No, Sir. (b)

## Modernisation/Expansion of ITI

5369. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of COMMUNICATIONS be pleased to state :

whether the Government propose to modernise and expand Indian Telephone Industries Ltd;